

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

8.

C.A.(CAA)/116(MB)2022

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 07.10.2022

NAME OF THE PARTIES: Acg Pharma Technologies Private Limited

SECTION: 230-232, 234 OF THE COMPANIES ACT, 2013.

ORDER

The Court is convened through Video Conference.

1. Mr. Gaurav Shrawat, Ld. Counsel for the Applicant present.
2. Heard the Counsel and perused the records. **Reserved for orders.**

Sd/-
MANOJ KUMAR DUBEY
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)